

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.559/2015

In

OA No.1068/2015

MA No.979/2015

MA No.1243/2015

New Delhi this the 28th August, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Hemant Kumar Sharma
S/o Late Shri D.D. Sharma,
R/o A-180 Main Shalimar Garden,
Sahibabad (Ghaziabad).

.. Petitioner.

(By Advocate: Shri Piyush Sharma)

Versus

1. Shri S.S. Yadav,
CEO Delhi Jal Board,
Varunulay, Karol Bagh, New Delhi.
2. Shri Ajay Kumar Garg,
Chairman D.S.S.S.B.
FC-18, Institutional
Area Karkardooma Delhi-92
3. Shri G.L. Meena
Secretary, D.S.S.S.B
FC-18, Institutional,
Area Karkardooma, Delhi-92.

...

Respondents

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner submits that he may be permitted to withdraw the present Contempt Petition, as the petitioner wishes to file an MA in the OA seeking appropriate relief. Permitted. Therefore, the Contempt Petition is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/